NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA NO. 51/2015 IN CP NO. 14/59/2015 RT CP No.59/Chd/Pb/2016

Ashish Chopra ...Petitioner

Versus.

M/s Anant Tools Pvt. Ltd. & Ors.

...Respondents

Present:- Mr.Rajinder Mahajan, Advocate for petitioner. Mr. B.S. Sangha, Advocate for respondents.

Due to paucity of time the matter cannot be taken up today.

Adjourned to 16.11.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

October 03, 2017

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